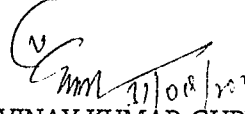


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI.

ORDER

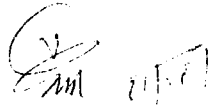
As the wife of Sh. Arun Bhardwaj, Special Judge (PC Act) (CBI) (Coal Block Cases)-1, RACC, New Delhi is reported to be Covid Positive on 30.08.2022, in terms of letter No.4052-4053/DHC/Gaz./G-7/2022 dated 22.07.2022 of Hon'ble Delhi High Court, New Delhi, he is permitted to work from home for a period of seven days i.e. till 06.09.2022.


(VINAY KUMAR GUPTA)
Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.Power Gaz/RADC/2022/ 4772D to 4780D Dated - 31/08/2022

Copy forwarded for information & necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. Sh. Arun Bhardwaj, Special Judge (PC Act) (CBI) (Coal Block Cases)-1, RACC, New Delhi.
3. The Secretary, Bar Council of Delhi, New Delhi.
4. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
5. The P.S. to undersigned.
6. The Web-site Committee, Tis Hazari Courts, Delhi, for uploading on the website.
7. The Branch-in-Charge, Care Taking, Computers and Filing Section, RACC, New Delhi.
8. The Chowki In-charge, RACC, New Delhi.
9. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.


Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

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